

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
OWNBACKUP INDIA PRIVATE LIMITED**

1. Name of corporate person	Ownbackup India Private Limited
2. Date of incorporation of corporate person	May 25, 2018
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Hyderabad under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U74999TG2018FTC124767
5. Address of the registered office and principal office (if any) of corporate person	4th Floor, Wing A & B, Unit 401, Galaxy, Plot No.1 Survey No. 83/1, Knowledge City, TSIC, Raidurg, Rangareddi, Hyderabad, Telangana, India, 500081
6. Liquidation commencement date of corporate person	March 28, 2025
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka ,Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 27, 2025

Notice is hereby given that Ownbackup India Private Limited has commenced voluntary liquidation on March 28, 2025.

The stakeholders of Ownbackup India Private Limited are hereby called upon to submit a proof of their claims, on or before April 27, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: April 1, 2025
Place: Bangalore


Vinod Sunder Raman
Liquidator of Ownbackup India Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

